

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.136/252/HDB/2017
NAME OF THE COMPANY	K-Source business Solutions Pvt Ltd
NAME OF THE PETITIONER(S)	K-Source business Solutions Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar Of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
NARESH KUMAR SANGAM	Advocate		Son
		Sargemnaresh @	
		5 (20)	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr.Naresh kumar Sangam, learned counsel for the Petitioner and submits that ROC report is awaited and ROC is also directed to submit his report well before the next date of hearing. Post the case on 22.01.2018.

Member (Technical)

Member (Judicial)